

Name of the Corporate Debtor: Kosak Engineering and Rubber Products Private Limited; Date of Commencement of CIRP: 01-10-2019; List of Creditors as on: 06-12-2020

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| Sl. No. | Category of Creditor | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of Contingent Claims | Amount of Claim Not Admitted | Amount of Claims under Verification | Details in Annexure (Only PDF) |
|---------|--|----------------------------|----------|----------------------------|----------|--|-----------------------------|------------------------------|-------------------------------------|--------------------------------|
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | | | | | | | | | NA |
| 2 | Unsecured financial creditors belonging to any class of creditors | 2 | 51988304 | 2 | 51838304 | 97.66 | 0 | 150000 | 0 | Annexure 2 |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | NA |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | NA |
| 5 | Operational creditors (Workmen) | | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | | | | | | | 150000 | | NA |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 2 | 1317313 | 2 | 1242303 | 2.34 | 0 | 75010 | 0 | Annexure 8 |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | | | | | | | | | NA |
| Total | | 4 | 53305617 | 4 | 53080607 | 100.00 | 0 | 225010 | 0 | |